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Title : The Minister of State in the Ministry of Finance laid on the Table an explanatory statement showing reasons for immediate legislation by the Jharkhand Contingency Fund (Amendment) Ordinance, 2009 (No. 7 of 2009).

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): I beg to lay on the Table an explanatory statement (Hindi and English versions) showing reasons for immediate legislation by the Jharkhand Contingency Fund (Amendment) Ordinance, 2009 (No. 7 of 2009).

* Laid on the Table and also placed in Library, See No. LT-1072/15/09)